## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/168/ (IB)/2017

NAME OF THE PETITIONER(S)

: T. KETTIMUTHU

NAME OF THE RESPONDENT(S)

: M.P. SHAN TEX PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

6. MANIKANDAN.

COUNSEL FOR PETITIONER.

Spirl

for ADITHYA REDDY

## **ORDER**

Counsel for petitioner present and stated that the senior counsel could not attend before the Adjudicating Authority as he is held up at the Hon'ble High Court of Madras and sought time for his submissions. Time extended at request. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)